

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1248
ANSWERED ON 27.07.2023**

INSTALLATION OF FLUE GAS DESULPHURIZATION IN TPPs

**1248. SHRI JAGANNATH SARKAR:
DR. KALANIDHI VEERASWAMY:
SHRI GAURAV GOGOI:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has circulated compliance requirements for installing Flue Gas Desulphurization (FGD) in all Thermal Power Plants (TPPs) within the existing deadline;**
- (b) if so, the details thereof along with the steps taken by the Government to ensure compliance by TPPs and if not, the reasons therefor;**
- (c) whether the Government has information on the number of TPPs that have installed and operationalized FGDs in their facility;**
- (d) if so, the details thereof, State/UT-wise and if not, the reasons therefor;**
- (e) whether the Government has provision of extending financial support or incentives to encourage the installation of FGD systems in the TPPs; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : All Thermal Power Plants are required to comply with the emission norms as notified by the Ministry of Environment, Forest and Climate Change (MoEF&CC) and directions given by Central Pollution Control Board (CPCB) from time to time. For compliance to Sulphur dioxide (SO₂) emission norms, Thermal Power Plants are installing Flue Gas Desulphurisation (FGD) equipment. MoEF&CC vide notification dated

05.09.2022 has specified following timelines for SO2 compliance for non-retiring Thermal Power Plants for compliance to emission norms:

Sl. No.	Category	Location/Area	Timelines for compliance
1	Category A	Within 10 km radius of National Capital Region (NCR) or cities having million plus population (as per 2011 census of India)	Upto 31st December 2024
2	Category B	Within 10 km radius of Critically Polluted Areas or Non-attainment cities (as defined by CPCB)	Upto 31st December 2025
3	Category C	Other than those included in category A and B	Upto 31st December 2026

For non-compliance beyond the specified timelines, MoEF&CC has prescribed following environment compensation on the non-retiring thermal power plants:

Non-Compliant operation beyond the Timeline	Environmental Compensation (Rs. per unit electricity generated)
0-180 days	0.20
181-365 days	0.30
366 days and beyond	0.40

(c) & (d) : At present, 22 units having a total capacity of 9280 MW have installed and operationalized FGDs in their facility. State wise list is annexed.

(e) & (f): The additional cost implication due to installation of FGD by Thermal Power Plants is to be considered for pass through in tariff by the appropriate Regulatory Commission.

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 1248 ANSWERED IN THE LOK SABHA ON 27.07.2023**

Units with FGD installed

Sl. No	State	Sector	Organisation	Name of Project	Unit No	Total Capacity (MW)
1	Haryana	Private	Jhajjar Power	MAHATMA GANDHI TPS	1	660.00
2	Haryana	Private	Jhajjar Power	MAHATMA GANDHI TPS	2	660.00
3	Uttar Pradesh	Central	NTPC	DADRI (NCTPP)	1	210.00
4	Uttar Pradesh	Central	NTPC	DADRI (NCTPP)	2	210.00
5	Uttar Pradesh	Central	NTPC	DADRI (NCTPP)	3	210.00
6	Uttar Pradesh	Central	NTPC	DADRI (NCTPP)	4	210.00
7	Uttar Pradesh	Central	NTPC	DADRI (NCTPP)	5	490.00
8	Uttar Pradesh	Central	NTPC	UNCHAHR TPS	6	500.00
9	Tamil Nadu	Private	ITPCL	ITPCL TPP	1	600.00
10	Tamil Nadu	Private	ITPCL	ITPCL TPP	2	600.00
11	Gujarat	Private	APL	MUNDRA TPS	7	660.00
12	Gujarat	Private	APL	MUNDRA TPS	8	660.00
13	Gujarat	Private	APL	MUNDRA TPS	9	660.00
14	Madhya Pradesh	Central	NTPC	VINDHYACHAL STPS	13	500.00
15	Maharashtra	Private	JSW	JSW RATNAGIRI TPP	1	300.00
16	Maharashtra	Private	JSW	JSW RATNAGIRI TPP	2	300.00
17	Maharashtra	Private	JSW	JSW RATNAGIRI TPP	3	300.00
18	Maharashtra	Private	JSW	JSW RATNAGIRI TPP	4	300.00
19	Maharashtra	Private	APL	DAHANU TPS	1	250.00
20	Maharashtra	Private	APL	DAHANU TPS	2	250.00
21	Maharashtra	Private	TATA PCL	TROMBAY TPS	5	500.00
22	Maharashtra	Private	TATA PCL	TROMBAY TPS	8	250.00
				Total	22	9280.00
